GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION No. 1214 TO BE ANSWERED ON 10.02.2020

Education Commission of India Bill

1214. SHRI JAYADEV GALLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the status of Higher Education Commission of India Bill;

(b) whether the Government has recently circulated an Inter-Ministerial Consultation Paper by inserting a clause in the Bill to permit highly reputed foreign universities to set up their campuses in India;

(c) whether it is proposed to permit foreign universities into the country which is being opposed by many;

(d) if so, the reasons for pushing it through;

(e) whether permitting foreign universities in the country will increase the tuition fee, poaching of faculty from our premium institutions thereby resulting in making higher education inaccessible to poor; and

(f) if so, the steps proposed by the Government to address this issue?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (f): Till now no final decision has been taken in this regard.
